



7. Sri Kami Reddy Balasuneel Reddy,  
C/o Parvathareddy , Venkata Ramanareddy  
Resident of Mallam village and post  
Chittamuru Mandal, Nellore District  
Pin 524403  
Having Prawn/Shrimp Aqua farm at  
Survey No. 15-6  
PadarthvariKadriga Village, Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
8. Sri Teegla Suresh Babu,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 1,3-2B  
PadarthvariKadriga Village, Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
9. Sri PittiParadhamaiah,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 17-2,  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
10. Smt. Manubolu Sailaja,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 15  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
11. Sri Manubolu Sathish  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 14-3, 28-1  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
12. Sri Theegala Suresh Babu  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 9A, A3, B,C  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

P. S. S. S. S. S.

13. Sri Manubolu Venkaiah,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 15  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

14. Sri PamajiChinnaChengaiyah,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 27-4  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

15. Smt. Kapaluru Varalakshmi  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 70-2  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

16. Smt. TheruvaiBujjamma  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 1-1  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

17. Sri TheruvaiThirupalu  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 33-4, 39-4B  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

18. Smt. Pari Koteshwaramma  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

P. S. w. 3/10/20

Having Prawn/Shrimp Aqua farm at  
Survey No. 15  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

19. Smt. ChellakuruMadhusudhanamma  
Resident of Gongunta  
Mambattu Post Nellore District  
Pin 524 121  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey No. 15  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

20. Sri ParavathareddyVenkatramana Reddy,  
Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 17-2B,18-2PA, 20-1, 21-5, 27-P2  
23-1,16-2A, 11-1A,13-3  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

21. ParvathareddyVenaktakrishna Reddy  
Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 17-2C,18-2A1, 20-2, 21-6,  
27-P1,23-2, 16-2B,11-2, 13-2  
PadarthavyariKandriga village,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

22. Sri Pernati Prabhakar Reddy  
Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 15-4A, 21-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

23. Smt. PernatiSubbamma  
Residential of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524403

P. S. Reddy

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 15-4C, 21-3  
Padarthivarikandriga village ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

24. Sri Kalluru Rajendra Babu

Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 15-4C, 21-3  
Padarthivarikandriga village,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

25. Sri Kalluru Rajendra babu  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 32-6  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

26. Sri Manubolu Sathish,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 33-1A, 38-2, 27-3,38-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

27. Sri TheruvaiThirupalu  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 33-1C, 60-1,60-4, 60-7  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

28. Sri Nunjala Madhu  
Resident of Pittivaanapalli

P. Srinivasan

Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 33-1C  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

29. SmtManuboluRangamma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-1A  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

30. Sri Manobolu Venkaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-4A, 39-2, 39-3, 17-1,31-3,38-7  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

30. Sri. PamanjiChinnaChengaiiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-5, 38-8  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

31. Smt. Manubolu Sailaja

Resident of PadarthyvariKandriga village,  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey Nos. 32-6  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

P. S. S. S. S.

## 32. Sri TheruvaiChandraiah

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 39-4A, 60-3, 41  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

## 33. Sm. PamajiChengamma,

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-1A  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

## 34. Smt. ManuboluIndhriamma.

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-1B  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

## 35. Smt. KalluruSusilamma

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-1C  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

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36. Sm. Nunjala Padma

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-1E1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

37. Smt. ThevuuaiBagyalakshmi  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-2  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

38. Smt. TheruvaiBujjamma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 60-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

39. Sri Pari Vijayuakumar  
Resident of Mallam Post and village Pittivaanapalli  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 50-2B  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

40. Sri AllipoodiSreenivasulu  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 105-5  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,

P. Sreisho

Nellore District Pin 524415

41. Sri AllipoodiBaBU  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 105-5  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

42. Sri PittiMunaswami

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 91-2C,  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

43.Sri PittiLokaiah

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey No. 94  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

44. Sri PittiVenateshwarulu

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 63-2  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

45. Sri ManuboluVekateshwarlu

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,

P. Sri Venkateshwarlu

Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 41

Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

46. Sri KanapaGuravaiah

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 52-3, 53-3

Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

47. Sri Pitti Subramaniam  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 1

Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

48. Sri PandhiKottaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 1

Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

49. Sri KakaniChengaiyah,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 1

Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

50. SmtPitti Jayalakshmi  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO

P. Smt Jayalakshmi

Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District Pin 524415

51. Sri PittiAmaraiiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 5-2A  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

52. Smt. PittiChandharamma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 8-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

53. Smt. VenalareddyShymalamma

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 9-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

54. Sri PittiHanumathaiah

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 20-2B, 9,-2,10,13,0,28-2  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

P. Sreedhar Reddy

55. Sri Pitti Krishnaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 20-3, 23-5, 23-6  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

56. Sri Chinthareddy Kota Reddy  
Resident of Muttimbaku Village & Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 24-3  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

57. Smt. Basivireddy Rajamma,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 29-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

58. Sri Pamanji Baskar

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 30-2B  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

59. Smt. Duvuru Sunitha  
Resident of Muttimbaku Village and Post,  
Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 31-6B  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,

P. S. *(Handwritten signature)*

Nellore District Pin 524415

60. Sri KalluruVekateshwarlu,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 32-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

61. Smt. PittiParandhamaiah,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 3-2A  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

62. Sri KaamireddyVijayasekar Reddy  
Resident of Mallam Village and Post  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-5, 38-8  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

63. Sri KalahastiVasanthamma  
Resident of Mallam Village and Post  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 181-2  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District

64. Sri PittiVenkateswarlu  
Resident of Pittivaanapalli village  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 3-P1  
Pittivaanapallivillage ,

P. Sreelakshmi

Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

65. Sri PittiVenkateswarlu  
Resident of Pittivanpalli village,  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-5, 38-8  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

66.Sri PittiChandramma  
Resident of Pittivanpalli village,  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 5-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524 Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

..Respondents

Apart from the above Respondents, some unknown persons doing illegal aqua culture in the following survey Nos.

Survey Nos. 30-5A, 30-2A, 23-2, 27-1, 27-2, 27-7, 29-3, 24-2, 22-1A, 20-2A, 5-3, 8-2, 14-2, 15-2, 5-1, 14-1, 3, 1-1A, 19-3C1, 103-2A, 66, 63-2, 36-3, 38-6, 38-6A, 38-9, 38-9A, 33-1B, 32-2, 60-10, 23-1, 24-1, 24-5, 32-3, 32-4, 32-7, 60-9

In Pittivanipalli village  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524 Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

Survey No. 22/2, 22-3, 21-1  
In Padarthyvarikandriga village ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

.Respondents

#### COUNTER AFFIDAVIT OF THE 18<sup>TH</sup>RESPONDENT

I, Pari Kotteswaramma, W/o Ramaniah, resident of Mallam Post and village, Chittamuru Mandal, Nellore District - 524403 do hereby solemnly affirm and state as follows:-

P. Suresh Kumar

specified under the license. The survey Nos as per the license granted to this Respondent are Survey Nos .50-2, 68-2 68-3,69-1,70-3,72-2,79-4,78, 79-3.

7. It is submitted that as stated above, the Respondent has been strictly following all the guidelines specified in the Regulation and the Notification. It is submitted that the source of water for the purposes of the prawn culture is a creek called Kandaleru creek.

8. It is submitted that the Respondent is not exploiting any ground water by using any bore etc. It is submitted that even the waste water i.e. to be let out is only being let out into the draining canal called Pala madugu which eventually reaches the sea through the Pulicat lake . It is submitted that the water being released and from the prawn pond is not in any manner being utilized for the purposes of agriculture and hence there is no possibilities/probability of the water being utilized from the prawn pond in any manner affecting the agricultural lands. As a matter of fact, as per the Regulations under the Coastal Aqua-cultural Authority there can never be a license granted for prawn culture if it is within a distance of 50 meters from any agriculture/ cultivable lands. In other words, even at the time of grant of license itself , the Competent Authority has to satisfy itself to the fact that there are no agricultural lands within a distance of 50 meters from the prawn pond. Accordingly on satisfying itself of the fact that there are no agricultural lands within 50 meters distance, the license was granted to the Respondent and the Respondent has been strictly following the regulations and doing the business of prawn culture.

9. It is submitted that while so, the Petitioner with an ulterior motive for extraneous considerations have filed the present original application making baseless allegations against this Respondents as if this Respondents are conducting business of prawn culture without obtaining any valid license. As a matter of fact, it is submitted that this petitioner do not even have any locus standi to file the present original application in as much as their

P. S. *W. S. Prasad*



agricultural lands are all situated upstream of the draining canal and the release of the water from this Respondent's prawn ponds to the draining canal down stream does not in any manner affect right of the Petitioner to continue with their agricultural activities.

10. It is pertinent to point out at this juncture that none of the agriculturist who are down stream are before this Tribunal in as much as they are fully aware of the fact that the draining canal does not in any manner provide for irrigation. At this juncture, it is also pertinent to point out that there is no lift irrigation facility attached to the draining canal by the name Pala Madugu draining canal.

11. It is submitted that based on the application filed by the applicant this Hon'ble Tribunal formed a Committee for the purposes of going into the factual aspects with respect to various allegations leveled by the applicant herein. It is submitted that the Committee constituted by this Tribunal submitted a report before the Tribunal which is incorporated in the order of the Tribunal dated 10.06.2021. It is submitted that name of this Respondent find place at serial. No 54,70, 72, 79 and 81 of the said report. It is submitted that the report specifically places the fact before this Tribunal that all the survey Nos with respect to the Respondent are authorized.

12. It is submitted that Sl. No. 69 is Pari Vijayakumar is none other than this Respondent's son and he is only conducting the business of prawn culture along with this Respondent and is not a separate entity . So far as the inclusion of Pari Vijayakumar in Serial No. 69 is concerned the same is erroneous in as much as this Respondent is the owner of the land is not only the survey No. 68/2 and 68/3 It is submitted that the prawn culture is being strictly done in the survey Nos. which have been sanctioned by the Coastal Aquaculture Authority and this Respondent Pari Vijayakumar who has been wrongly shown as the Respondent to along with this Respondent conducting the prawn culture only in survey No. 68/2 & 68/3 as per the license granted by the Coastal Aquaculture Authority .

*P. S. Srinivasan*

13. It is submitted that without appreciating the fact that 39<sup>th</sup> Respondent and her son Pari Vijayakumar are one and the same entity and are strictly conducting the prawn culture as per the license granted by the Coastal Aquaculture Authority. The report has been filed as if Pari Vijayakumar is independently doing prawn culture in survey No. 68/1 etc. and is unauthorised.
14. It is submitted that therefore the Respondents are strictly conducting the prawn culture in accordance with the various provisions under the Coastal Aquaculture Authority Act. It is further submitted that even the village of Pittivaanipalli village has been noted as Aqua Zone for the purposes of conduct of prawn culture after taking into consideration the Environmental Impact that is likely to be caused due to prawn culture. Only after evaluating all the safety measures and Environmental Assessment the village was declared under the aqua zone and the licenses were granted for the purpose of doing Prawn culture. The applicant suppressing the fact filed the present application before this Hon'ble Tribunal.
15. It is submitted as a matter of fact in the year 2016, by taking into all the facts into consideration that this Respondent is strictly following all the Rules and Regulations, the Joint Director of Fisheries vide Proceedings dated 30.03.2016 sanctioned subsidy to this Respondent to an extent of Rs. 1,00,000/- per Hectare.
16. It is submitted that this Respondent has invested a huge sum of money and it is only the source of survival/income for the entire family. It is submitted that this Respondent has also availed loan from the bank in order to finance the prawn culture. If the source of income is denied the Respondent's family will not be in a position financially sustain itself.
17. It is submitted that due to no fault of these Respondents, they are unnecessarily dragged into this litigation and the livelihood of the Respondents are at threat. It is submitted that even as per the report of the Expert Committee the prawn culture is being conducted by the Respondents

P. Sreedharan



that the effluents are being treated and being let out into the draining canal. Therefore, there can never be a complaint about the alleged release of water into the draining canal in as much as that is the only source into which the water is to be released from the prawn ponds.

20. It is submitted that without appreciating the ground realities and without appreciating the fact that if these Respondents are conducting the prawn culture strictly without indulging in any illegal activities, the applicant has filed the present application which deserves to be dismissed so far as these respondents are concerned

21. It is submitted that as per the report of the expert panel Serial No. 82 is Pari Ramanaiah who is none other than my husband. It is submitted that as against his name it is alleged that prawn culture is being conducted in survey No. 80/7, 8, 9, 10 and the same is unauthorized. It is submitted that the said report is factually incorrect. It is submitted that there is no prawn culture being conducted in survey No. 80/7 80/10 as alleged on the other hand the prawn culture is being done in lands for which license has already been granted in survey Nos. 80/8 and 9. No prawn culture is being conducted in survey No. 80/7 and 80/10

22. It is submitted that even with respect to survey No. 80/8 and 9 the Respondent has already applied for the license to the Coastal Aquaculture Authority and the grant of license has also been recommended by the Tahsildhar and the District Level Committee which is the Competent authority. It is submitted that only upon the approval of the Fisheries Department, the Coastal Aqua Culture Authority will grant the license. At this juncture it is submitted that pending the same, the corona pandemic affected the entire government operation hence the final step of grant of license could not be done. At this juncture, it is submitted that even as per the Act, if no order was passed within 15 days on the submission of application, there is deeming provision of grant of approval. It is pertinent to point out that pending the application for approval / license, the

P. S. [Signature]

AP Government enacted Andhra Pradesh State Aqua Culture Development Authority and was gazette on 17.06.2020 and came into effect from this date.

23. It is submitted that even as per the said enactment any existing licensee is entitled to continue the business of Aqua culture and it is not necessary to apply for any license afresh under Sec 23 of the said Enactment the only condition is required is an endorsement.

24. It is submitted that therefore the Respondents are deemed to be a valid license even for survey No. 80/8 and 80/9. It is submitted that the report is erroneous so far as the inclusion of this Respondent Husband Pari Ramanaiah and this Respondent alone is the owner of land and is the answering Respondent and the name of her husband should be deleted from the report and this Respondent's name alone should find place at serial No.82.

Under the said circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the Original Application filed by the applicant as against the 18 and 39 Respondents and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render Justice.

Solemnly affirmed on 25 day of October 2021 and the contents were explained in Telugu after understood the same signed his name in my presence

P. S. Meera Prasad  
 Before Me  
 - T. Shammugam  
 25, Law Chamber  
 MS1004/15  
 Advocate : Chennai  
 HSK/CH-1

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL**

**SOUTHERN ZONE AT CHENNAI**

**Original Application No. 114<sup>+0122</sup> 2020**

IN THE MATTER OF

Saguturu Dayaker Reddy  
S/o Venakata Subba Reddy

..Applicant

Vs

State of Andhra Pradesh,  
Through its Chief Secretary,  
A.P. Secretariat office  
Velagapudi, Andhra Pradesh  
and 65 others

..Respondents

COUNTER AFFIDAVIT OF <sup>th</sup> 18 RESPONDENT

M/s DAKSHAYANI REDDY  
SUNEETHA

COUNSEL FOR RESPONDENTS